OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

ORIGINAL APPLICATION NUMBER 1048 OF 2003

ALLAHABAD THIS THE 11^{TH} DAY OF FEBRUARY 2005 HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

Rupesh Dhawan son of Late Ram Nath Khatri, r/o House No.128/166, E-Block, Kidwai Nagar, Kanpur.

.....Applicants

(By Advocate : L.K. Singh)

VERSUS

- Union of India, Ministry of Defence through its secretary, New Delhi.
- Central Ordnance Depot, Kanpur through its Commandant Kanpur.
- C.S.O. Administration/Personal Officer, Central Ordnance Depot, Kanpur-208 013.

.....Respondents

(By Advocate: Shri V. K. Pandey - Absent)

ORDER

Heard counsel for the applicant and perused the pleadings.

2. The applicant's father Late Shri Ram Nath Khatri died in harness on 07.05.2002. The applicant moved an application for compassionate appointment on 05.07.2002. The application has been rejected vide impugned order dated 20.06.2003 (Annexure A-I);

Box compassionate appointment is to be considered tapics.

3. Accordingly, the O.A. succeeds and is allowed and impugned order dated 20.06.2003 is set aside. The respondents are directed to consider the applicant's claim for compassionate appointment strictly in accordance with the norms laid down Ministry of Defence Instructions ID No.19(4)/824-99/1998-D(Lab) to according to the consideration.

dated 09.03.2001 The decision in this regard shall be taken up within a period 3 months from the date of receipt of a copy of this order. No order as to costs.

Vice- Chairman

Shukla/-